

decided to put a moratorium on the loans?

**Shri Morarji Desai:** How can they do so?

**Mr. Speaker:** No. 365, Shri Siddeshwar Prasad. The hon. Member is absent. Next question.

**Shri K. N. Tiwary:** It is a very important question and it may be taken up.

**Mr. Speaker:** If the hon. Member who has tabled it does not think it to be so important that he should be present here, I cannot help it.

**Beautification of Delhi and New Delhi**

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\*366. **Shri Bhogendra Jha:**  
**Shri K. M. Madhukar:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the amounts sanctioned by the Delhi Administration, the Delhi Municipal Corporation and the New Delhi Municipal Committee for beautification of Delhi and New Delhi have exceeded the original allocations;

(b) whether sanction has been accorded by his Ministry for the fanciful electrical fixtures and mercury and fluorescent lamps in place of ordinary street-lighting in New Delhi's thorough fares;

(c) whether expenditure on fashionable kiosks at bus stops, angular road signs, etc., in New Delhi has been incurred after consulting his Ministry; and

(d) the approximate expenditure on items referred to in parts (b) and (c) above?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):**

(a) A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-561/67].

(b) and (c). No Sir. These are primarily matters of local interest and such works are carried out by the local bodies entirely at their discretion. Neither have any grants been paid to the local bodies for executing these items of work, nor did they obtain the prior concurrence of the Government of India for carrying them out. In fact, sanction of the Government of India is not required for incurring such expenditure.

(d) The approximate expenditure incurred by the New Delhi Municipal Committee on items at (b) and (c) above is as under:—

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| (i) Improvement of electric lighting               | Rs. 7.20 lakhs. |
| (ii) Construction of kiosks and angular road signs | Rs. 1.60 lakhs. |

**श्री भोगेंद्र झा :** मवाल में बिजली के मंत्री बतव देने की बग मस्ट्रॉन पर टिकाऊ स्थान देने के बारे में पृष्टा गया था। उस मुद्दाव का जवाब प्रश्न के उत्तर मे नहीं प्राया है। मैं जानना चाहता हूँ कि मंत्री महोदय का कहना यह है कि यह मुजव दिया हो नहीं गया था; वा कि उस मुद्दाव को मंजर नहीं किया गया है खच में कर्मा करने के लिये ?

**Dr. S. Chandrasekhar:** I have not been able to follow the question, but I would read out the statement for the hon. Member's information. It reads thus:

"There was only one work of beautification carried out by the Delhi Administration circle of CPWD in the years 1964-65, viz., and 1965-66 landscape development scheme of the area between the Red Fort City Wall and the Ring Road phase I. The estimated cost of the work was Rs. 93,400/- against which an expenditure of Rs. 81,472 only has been incurred. There is, thus, no excess of expenditure over the approved estimates.

**Delhi Municipal Corporation:** The beautification work consisted of the improvement of the central verge between the two carriage ways of important roads and for providing GI pipe railings alongside foot-paths and main crossings. An expenditure of Rs. 1,07,578/- was incurred in 1965-66 against the allotment of Rs. 1.50 lakhs, and Rs. 60,000/- in 1966-67 against the allotment of Rs. 2.00 lakhs. There was, thus, no excess of expenditure over the original allocation.

**New Delhi Municipal Committee:** No separate allotment is made under the head 'beautification' in the New Delhi Municipal Committee nor is any grant made for the purpose by the Delhi Administration.

I hope that this answers the question raised by the hon. Member.

श्री: भोगेन्द्र झा : प्रभयल महोदय, मंत्री महोदय ने जो लिखित बयान पढ़ कर सुनाया वह तो हम लोग पहले ही देख चुके हैं। स्पष्ट बात यह है कि जो माधायण बलब लगे हुए हैं बिजली के उनके स्थान पर मकंदरी बनव लगाने का मुझाव था, दूसरी बात यह है कि आजकल जो बम स्टैंड है उनको मुन्दर रूप देने का मुझाव था। इन दोनों बातों के बारे में मंत्री महोदय ने कोई जवाब नहीं दिया है। मैं जानना चाहता हूँ कि मंत्री महोदय इन के बारे में क्या सोच रहे हैं।

**Dr. S. Chandrasekhar:** As regards the first part of the question, the committee on traffic in Delhi in its report published in 1963 suggested that we ought to change the lights to prevent accidents and that has been done. As regards the second part, the matter is under investigation by the municipal authorities.

**Shri Hema Barua:** On a point of order. This question has been add-

ressed to the Minister of Finance but we find that....

**Mr. Speaker:** It has been transferred to the Health Ministry.

**Shri M. L. Sondhi:** May I ask the hon. Minister, since he is living in Delhi, and also the Finance Minister who is a disciplined Gandhian leading a life of austerity, whether they have ever cared to cross from Jor Bagh to the adjoining area or from Golf Links to Lodi Road or Karbala and whether they have seen that suddenly the mercury vapour lamps stop and ordinary lamps begin? It seems to be an inference—I do not know if the hon. Minister would agree with this—that decisions are taken not on sound basis of traffic or transport but some distinction is made between those who are supposed to have shan and those who are supposed to do seva; there is some such distinction which is contrary to the Gandhian basis of the State. Will the hon. Minister explain this?

**Dr. S. Chandrasekhar:** Is the question addressed to me or to the Finance Minister?

**Mr. Speaker:** To the Minister who will answer.

**Dr. S. Chandrasekhar:** I do not think there is any such distinction made.

**Shri M. L. Sondhi:** If he will go with me, I will show him that at arbitrary points the fashionable lighting stops and the other lighting starts.

**Dr. S. Chandrasekhar:** It is naturally a phased programme.

**Mr. Speaker:** Between them they can fix up some convenient time. They need not make the House fight on that.

**Shri Hema Barua:** He said it is a phased programme. So there is hope

for the other areas also, the drab, dark and dull areas.

श्री रघुवीर सिंह शर्मा : इस दिल्ली को सुन्दर बनाने की धुन में क्या सरकार को यह भी याद रहता है कि यह गरीब देश है जिसके करोड़ों लोगों का खाता नहीं मिलता है ?

Dr. S. Chandrasekhar: Even in the midst of poverty, I think where there is a chance we shall try to beautify with what is available.

Shri Hem Barua: Beautify everything.

Shri Balraj Madhok: The hon. Minister just now said that certain steps have been taken to beautify certain areas and certain types of fashionable lights have been put up. Has any step been taken to beautify and improve those Government of India class IV servants' colonies and other slum areas in which a large majority of the population of Delhi live? Do they also have any claim on the attention and funds of Government or they do not exist in this scheme of things?

Dr. S. Chandrasekhar: I would like to assure the hon. Member that this is within the purview of the NDMC. I am sure it is receiving their attention. So even the poorer section, the low income housing group will also receive the consideration of the authorities by way of giving them improved amenities and beautification ideas if the resources at the disposal of the authorities will permit such a possibility.

श्री किशु मारायण : हिन्दुस्तान की करोड़ों जनता आज झोंपड़ियों में बसती है। मैं प्रार्थना चाहता हूँ कि क्या दिल्ली को ही सुन्दर बनाने की स्कीम है या कि सारे देश को ही सुन्दर बनाने का भी कोई सज्जाव है ? क्या इसके लिये भी प्राय कुछ सोच रहे हैं ?

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Mr. Speaker: We go to the next question. His question is very much appreciated by the whole House. I do not think it needs an answer. Is he answering it?

Dr. S. Chandrasekhar: I welcome the question of the hon. Member. I assure him that ultimately, by the time we reach the 20th Plan, his scheme will be covered.

Shri Sheo Narain: What have Government been doing for the last 20 years?

श्री हुकम चन्द कश्यप: दिल्ली के विकास की बात अभी मंत्री जी ने छाप उत्तर में नगर निगम के ऊपर छोड़ी है; मैं जानना चाहता हूँ कि क्या नगर निगम ने, जो कि इस सारी स्कीम को चला रहा है, किसी आर्थिक सहायता की मांग की है ? यदि हा, तो क्या मात्र है और वह प्राय कब तक देने वाले हैं ?

Dr. S. Chandrasekhar: I would like to have notice because as far as I know, there has been no request from the New Delhi Municipal authority for any financial support from the Government of India.

Shri Kanwar Lal Gupta: Ask the Finance Minister and then reply.

Shri D. C. Sharma: How far is this programme of beautification of Delhi and New Delhi going to help family planning which is very much on the cards these days?

Dr. S. Chandrasekhar: I would like to assure the hon. Member that there is a direct correlation between electrification lights and low fertility. If we beautify the place, couples will go round window shopping and then go to bed late. If there is no electrification, they may not.

Shri Shri Chand Goel: Those who have crossed 60 should not be allowed

to put any question on family planning.

श्री सु० प्र० झा : श्री मंत्री महोदय से जानना चाहूँगा कि जो राया दिल्ली को खूबसूरत बनाने पर खर्च किया जा रहा है क्या वह मुमकिन नहीं है कि उस रुपये को बचाकर, हिन्दुस्तान में अहा भुखमरी हो रही है, लाखों लोग भूखों मर रहे हैं, वहाँ पर खर्च किया जा सके ?

Dr. S. Chandrasekhar: This is a very small amount involved, a matter of a few lakhs. It is going to solve the other problem.

श्री सु० प्र० झा : इस स्माल एगजेंट से भी चार घादमियों की या दस घादमियों की जालें बच सकती हैं। दिल्ली को खूबसूरत बनाने पर राया खर्च करने का क्या मतलब है ?

SHORT NOTICE QUESTION  
Supply of Oil to Bihar

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S.N.Q. 19. Shri Bhogendra Jha:

Shri S. C. Jha:

Shri Yogendra Sharma:

Shri Vasudevan Nair:

Shri C. Janardhanan:

Shri Ishaq Sambhalli:

Shri K. M. Madhukar:

Shri Chandna Shekhar Singh:

Shri R. Shastri:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Indian Oil Company is not supplying its quota of oil to Bihar;

(b) whether the supply of oil to Bihar is attached to Budge Budge and not Barauni which is in the centre of Bihar; and

(c) if so, whether Government are taking immediate steps to ensure speedy supply of oil to Bihar and attach the same to Barauni?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalah): (a) The Indian Oil Corporation is supplying its quota of oil products for Bihar in a satisfactory manner.

(b) and (c). The full requirement of Bihar for all oil products are met from the Gauhati and the Barauni Refineries except for kerosene, supplies of which have to be augmented some what from Budge Budge (Calcutta).

श्री भोगेंद्र झा : क्या मंत्री महोदय को यह मान्य है कि बिहार में केरोसीन प्रायल बजबज से घाता है, बरोनी से नहीं लिया जाता है ? वह तेल बिहार में नहीं आया है। सूईं महीने हो गये हैं नहीं आया है। इनसे समूचे बिहार में हाहाकार मचा हुआ है और घरों में अंधरा ही अंधरा है। मैं जानना चाहता हूँ कि यह जो स्थिति है, इनसे क्या मंत्री महोदय अवगत हैं ?

Shri Raghu Ramalah: That is not strictly correct. We do produce kerosene in Barauni. Out of the production, three to four thousand tonnes are expended in Bihar itself, and the rest of it comes from Budge Budge, and also a little of it from Assam.

श्री भोगेंद्र झा : बजबज से तेल नहीं आ रहा है, कई महीनों से नहीं आ रहा है।

Shri Raghu Ramalah: Actually, there was no complaint whatsoever up to the end of May that there were any deficiencies in kerosene supplies. As a matter of fact, the offtake was much below what was the quota given and what was actually supplied. It is only on the 31st May that a letter came from the Chief Minister that there were complaints of shortage, and it was looked into. The correct figures were given, and we instructed the oil companies to see that the supplies were